

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/192/2013
MA. 350/175/2013

Date : 09.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

**UTPAL BISWAS
VS.
D/O INDIA POST**

For the Applicant : Mr. B. Chatterjee, Counsel
For the Respondents : Mr. A. Mondal, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Ld. Counsel for applicant submits that his client has not contacted him for long.

2. Therefore, it seems that the applicant has lost interest to pursue the matter.

3. Hence, the OA is disposed of without any order.

Consequently, MA also stands disposed of.

(Bidisha Banerjee)
Member (J)

pd

